

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1970
ANSWERED ON:05.12.2012
UIDSSMT
Singh Shri Ganesh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the priorities set for the UIDSSMT scheme;
- (b) whether the proposals forwarded by the State Governments have been neglected;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the proposal of the State Government of Madhya Pradesh for supply of drinking water in Satna Municipal Corporation on priority basis has been overlooked;
- (e) if so, the reasons therefor and the details thereof;
- (f) the time by which the neglected proposals are likely to be sanctioned; and
- (g) the details thereof?

Answer

THE MINISTER OF STATE IN MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) The objectives of UIDSSMT are to
- (i) to improve infrastructural facilities

(including water supply, sanitation, sewerage and solid waste management, road etc.) and help create durable public assets and quality oriented services in cities & towns

- (ii) enhance public-private-partnership in infrastructural development and
- (iii) promote planned integrated development of towns and cities.

(b)to(e) Sanction of Projects under UIDSSMT is dependent upon availability of funds, technical appraisal and recommendation by the State Level Sanctioning Committee(SLSC). The Satna Water Supply Scheme was one of the projects approved by the SLSC of Madhya Pradesh on 13th June, 2011 involving additional central assistance of Rs.64.14 crore and could not be considered for sanction, as having longer tenure of completion i.e., more than three years after sanctioning and release of funds.

(f)&(g) The mission period under UIDSSMT has already been completed. The Ministry has no mandate for sanctioning new projects under UIDSSMT after its completion on 31-03-2012.